

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:4388
ANSWERED ON:16.04.2001
CENTRAL LAW FOR FARM WORKERS
JASWANT SINGH YADAV;VILAS BABURAO MUTTEMWAR

Will the Minister of LABOUR be pleased to state:

- (a) whether Government have taken any decision about enacting a Central Law for the farm workers;
- (b) if so, the details thereof;
- (c) the time by which the proposed Bill is likely to be introduced in Parliament; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a) to (d): A proposal to enact a Central Law for agricultural workers has been under consideration. This matter has been discussed in meetings of State Labour Ministers and various fora and in the absence of any definite consensus in this respect, it is now proposed to introduce a social security scheme for agricultural workers.